

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-52/2006/5810/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R. Lal,
Member, MACT,
Nagaon.

Dated Guwahati, the th 10 August, 2022

Sub:- **Casual leave.**

Ref:- Letter No. MACT/N/1852 dated 08.08.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 10.08.2022 along with station leave permission, from the evening of 08.08.2022, till the morning of 11.08.2022**, as prayed for. The District and Sessions Judge, Nagaon and in his absence the in-charge District & Sessions Judge, Nagaon would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-52/2006/5811-5812/A, dated , 10-08-2022

Copy to:

1. The District and Sessions Judge, Nagaon .
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]